

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/00716/2021**

This the 12<sup>th</sup> day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mtr. Nigeena Akhtar (age 51 Years) W/o Ashiq Hussain Ganai R/o Mattan Anantnag At present Tulsi Bagh Srinagar.

.....Applicant

(Advocate:- Mr. Allau ud din Ganai-**Not Present**)

**Versus**

State of Jammu and Kashmir through Commissioner/Secretary to Government General Administrative Department, Civil Secretariat, Srinagar/Jammu and 05 others.

.....Respondents

(Advocate: Mr. )

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 12.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 12.03.2021 for appearance of applicant. It seems that the applicant has lost

interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*/M.M/*